

National Company Law Tribunal

Allahabad Bench

CP NO. 172/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: Greenyard Ventures Pvt Ltd vs. ROC

SECTION OF THE COMPANIES ACT/I & B CODE: U/S 252(3) of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Abhishek Mishra	PCS	Petitioner	Abhishek
2.	Krishna Dev Vyas	Adv.	ROC	GP

CP No. 172/ALD/2017

Sri Abhishek Mishra, PCS for the petitioner. Sri Krishna Dev Vyas, CGSC for ROC, Kanpur.

Argument on behalf of the petitioner are heard. However, learned CGSC seeks time for argument.

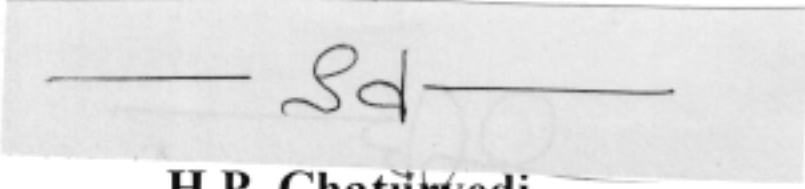
Meanwhile, the petitioner press for some interim relief to be granted.

In view of this, the petitioner is at liberty to file a formal application to this effect.

The matter to be listed on 26th February, 2018.

Date: 08/02/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)